



GOVERNMENT OF INDIA
 MINISTRY OF CORPORATE AFFAIRS
 OFFICE OF THE OFFICIAL LIQUIDATOR
 HIGH COURT OF DELHI 8th FLOOR,
 LOK NAYAK BHAWAN, KHAN MARKET,
 NEW DELHI-110003 PHONE: 24693393.

BH

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29/11/2016

Co. Liqn. (PathCorp) -II//

Dated: 28.11.2016

To

The Asstt. Registrar,
 (Company Branch),
 Delhi High Court,
 New Delhi.

Sub: - In the matter of Pathcorp Diagnostic Pvt. Ltd. (In Prov. Liqn.)
 C.P. No. 382/2014

Sir,

Please find enclosed herewith a cutting of the 'Sale-Notice' published in the newspapers Statesman(English) and Veer-Arjun(Hindi) on 19.11.2016

You are requested to place the copy of the 'Sale -Notice' on the website of Delhi High Court.

Yours faithfully,

(Signature)
 (RAJPAL SINGH)
 DY.OFFICIAL LIQUIDATOR,
 DELHI HIGH COURT.



Sale Notice published in the newspapers Statesman (Eng) & veer Arjun (Hindi) may be forwarded to listing for uploading the same on the website of Delhi High Court

(Signature)
 30/11/16

(Signature)
 30/11/16
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"There is a big queue out-



Protests and dishes protest against demonetisation during the winter session at Parliament, Subrata Dutta

PARTIES AID PEOPLE IN QUEUES Note in mind

Captain Amarinder Singh-led Punjab Congress lambasted the Shiromani Akali Dal (SAD) and Bhartiya Janta Party's (BJP) coalition government, for the problems faced by the people.

Earlier this week, Punjab Congress took out a campaign to help harassed people waiting in queues in all districts. The party leaders are also making arrangements to serve refreshments for the people.

Elaborating this, Punjab Congress general secretary, Sandeep Sandhu stated that besides helping out with filling up forms for exchange of old currency, the Congress leaders have been asked to guide the harried customers through the technicalities of the process.

Adding to this, people who are not familiar with ATM functioning are being helped by the party leaders.

"The state-wide programme would continue till there is a positive change in the situation, triggered by PM Modi's dictatorial orders, said Sandhu.

Similarly, Sucha Singh Chhotepur, who has floated Aapna Punjab Party after leaving AAP, however, welcomed Modi's demonetisation move but said, it should have been done in a planned way.

Volunteers of SAD, BJP and Aam Adami Party (AAP) also claimed to have helped the people suffering due to demonetisation in various districts and blocks of the state.



General public is hereby informed that this person Named : Narender, S/o : Sewaram, R/o : Vill. Dharana Kalan, Distt. Sonepat (Haryana) (Address Not Verified) Age : 55 Years, Sex : Male, Height : 5 Ft. 7 inch, Complexion : Fair, Wearing : Brown Shirt & Black Pant, Admitted in Aruna Asaf Ali Hospital from the area of PS Lahori Gate. During the treatment doctors declared him dead.

In this regard a FIR /DD No. 09-A Date 06-Nov-2016 has been registered at Lahori Gate Police Station, Delhi.

Sincere efforts have been made by local police to trace out information about this person but no clue has come to light so far.

Any person having any information or clue about this person may kindly inform to the following.

SHO
DP/7049/N/16. Police Station Lahori Gate, Delhi
Ph. No. 011-23953776, Fax : 011-23925900

IN THE HIGH COURT OF DELHI AT NEW DELHI (ORIGINAL JURISDICTION) IN C. P. NO. 382/2014 IN THE MATTER OF COMPANIES ACT, 1956 AND IN THE MATTER OF PATHCORP DIAGNOSTICS PVT. LTD. (IN PROV. LIQ.N.) SALE NOTICE

1. Sealed tenders on "As is Where is and whatever there is Basis" are invited for the sale of Land Rover Car bearing registration no. HR-26CB-7883 belonging to the Company (In Prov. Liqn.) mentioned in the Sale Notice.
2. The Land Rover Car in question of the above said Company can be inspected between 11:00 A.M. to 4:30 P.M. on 1-12-2016 and 2-12-2016 at Sharma Farms, M-94, Gopal Nagar, Najafgarh, New Delhi - 110 043.
3. The sealed tender should reach the Asstt. Registrar (Company), Room No. 8-A, Basement, Delhi High Court, Sher Shah Road, New Delhi - 110 003 on or before 15-12-2016 by 1:00 P.M. in sealed cover marked "OFFER IN THE MATTER OF PATHCORP DIAGNOSTICS PVT. LTD. (IN PROV. LIQ.N.)" for Land Rover Car bearing registration no. HR-26 CB-7883 mentioning Company Petition number and date of auction accompanied with Demand Draft or Pay Order drawn in favour of the "Official Liquidator, Delhi" payable at New Delhi towards earnest money mentioned as under -

| Name of the company | Description of the Asset | Reserve Price (In Rs.) | EMD 25% (In Rs.) | Date of Inspection | Date for Opening Tender |
|---|--|------------------------|------------------|-----------------------|-------------------------|
| Pathcorp Diagnostics Pvt. Ltd. (In Prov. Liqn.) | (i) Land Rover Car (ii) Free Lancer - 2ISE (iii) Registration No. : HR26CB7883 | 13 Lakhs | 3.25 Lakhs | 1-12-2016 & 2-12-2016 | 15-12-16 |
| Note:- Under possession of the HDFC Bank presently parked at Sharma Farms, M-94, Gopal Nagar, Najafgarh, New Delhi - 110 043. | (iv) Year of manufacturing : 2011 (v) Fuel Type - Diesel (vi) Color : White (vii) Mileage : 57,180 KM (viii) Engine No. : 8432352222 (ix) Chasis No. : 200232 | | | | |

* Aforesaid Vehicle is hypothecated with HDFC Bank

* The Car is equipped with company fitted Music system with speakers

4. The tender will be opened on 15-12-2016 before the Hon'ble Company Judge in Chamber (Court No. 11) Delhi High Court, New Delhi in the presence of such tenderers who may like to be present at that time.

5. The bidders shall enclose the photocopies of PAN Card along with the bid/tender.

6. That in case the Court deems appropriate, open bidding shall be held on the date of auction or so soon thereafter as the Court may deem fit

7. The detailed information and copy of "TERMS AND CONDITIONS OF SALE" can be downloaded from the website of the Official Liquidator and the same can also be collected from the office of the undersigned on any working day between 10.00 A.M. to 5:00 P.M.

8. The above said information is also available on Websites : www.delhiol.com, www.delhihighcourt.nic.in and www.mca.gov.in

Sd/-
(D.P. OJHA)
OFFICIAL LIQUIDATOR
8TH FLOOR, LOK NAYAK BHAWAN,
KHAN MARKET, NEW DELHI - 110 003.
Phone No. 011-24693393.

STATESMAN

19.11.2016

